

**Prl. District and Sessions Judge**  
**SRI. G S SANGRESHI**  
**PRL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	Appl.10(4)(A) 3/2016 (ARGUMENTS)		Narasimha Murthy P <b>Vs</b> The Director	
2	IDact of S10 4/2016 (ARGUMENTS)		Rudresh D.P <b>Vs</b> Vinayaka Ms C.N.C. Pvt. Ltd.,	
3	IDact of S10 6/2016 (ARGUMENTS)		Girish T.J <b>Vs</b> Ms Vinayaka C.N.C. Center Pvt. Ltd.,	
4	R.A. 373/2017 (ARGUMENTS) IA/1/2017		Giriyamma <b>Vs</b> Siddagangaiah	Venkatesh G
5	IDact of S10 16/2018 (EVIDENCE)		Naganna V <b>Vs</b> Man and Humel filters Pvt. Ltd., Tumkur	
6	Civil Misc. 103/2019 (STEPS)		Hanumantharaju <b>Vs</b> Venkatachalaiah	C.N.Hanumantharaju
7	R.A. 102/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Kadaramma <b>Vs</b> Havina Chikkanna	K.S.Jagannatha P.H.R.
8	R.A. 103/2019 (ARGUMENTS)		P. Chandrashekar <b>Vs</b> Karigiriyappa	Premkumar
9	R.A. 205/2019 (JUDGMENTS) IA/2/2019		T.S. Lakshminarayana <b>Vs</b> S.Raghu	Puttanarasa Reddy B N B.N.
10	Civil Misc. 506/2019 (HEARING) IA/1/2019		Rangamma <b>Vs</b> Arasamma	Manjuprakash K P
11	R.A. 208/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		T.Nagaraju <b>Vs</b> Puttamma W/o Late Badagi Rangappa Dead by LRs.,	Nagaraj G
12	R.A. 211/2019 (ARGUMENTS) IA/1/2019		Kumara swamy <b>Vs</b> L.Shivakumar	B.S.Yogeesh
13	R.A. 178/2020 (NOTICE)		Hanumantharayappa <b>Vs</b> Kavitha	Sajjad ahamed

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	Civil Misc. 195/2020 (ARGUMENTS)		Kempa Boraiah <b>Vs</b> Thimmaiah	G Manjaiah
<b>ISSUE CAUSE NOTICE</b>				
15	Civil Misc. 296/2020 (NOTICE)		T.H.Narasimhamurthy <b>Vs</b> Jayaram	S.Natesh

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<b><u>11.00 AM to 02.00PM</u></b>				
1	SC 33/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station <b>Vs</b> Kumar B.E.	Public prosecutor
2	SPL.C 38/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station <b>Vs</b> Kumar B.E.	Public Prosecutor RVD
<b>ARGUMENTS BEFORE CHARGE</b>				
3	SC 29/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station <b>Vs</b> Jayarama @ Jayaramappa	Public Prosecutor
4	SPL.C 34/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station <b>Vs</b> Jayarama @ Jayaramappa	Public Prosecutor
<b>ARGUMENTS ON DEFENCE SIDE</b>				
5	SC 89/2019 (ARGUMENTS)		Tumkur Town Police Station <b>Vs</b> Mumthaz ahamd	Public Prosecutor
<b>ORDERS ON BAIL u/s 438</b>				
6	CrI.Misc. 1112/2020 (BAIL)		Padmesh D.G. <b>Vs</b> Kunigal Police station	Mahesh P.
7	CrI.Misc. 1128/2020 (BAIL)		Girisha @ Girish Kumar. G.H <b>Vs</b> Gubbi Police station	B.S.Jayashankar
<b>ORDERS ON BAIL u/s 439</b>				
8	CrI.Misc. 1116/2020 (BAIL)		J.Pavankumar <b>Vs</b> New Extension Police Station	P.L.Shivarajkumar
9	CrI.Misc. 1117/2020 (BAIL)		Amith A. <b>Vs</b> Jayanagara Police station	Srinivasamurthy Y.
10	CrI.Misc. 1121/2020 (BAIL)		Divyajyothi P. <b>Vs</b> New Extension Police Station	Doreswamy B S
11	CrI.Misc. 1126/2020 (BAIL)		R.Venkatesh <b>Vs</b> New Extension Police Station	Hanumantharayappa E.

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SC 60/2019 (HBC)		Kallambella Police station <b>Vs</b> Mallesh	Public Prosecutor
2	SC 71/2019 (HBC)		Kallambella Police station <b>Vs</b> Raghu @ Raghukumar	Public Prosecutor
3	SC 126/2017 (ARGUMENTS)		Sira Police Station <b>Vs</b> Naveen Kumar (Abated)	Public Prosecutor
4	SPL.C 106/2018 (FRAMING OF CHARGE OR PLEA)		Bescom Vigilance Police station <b>Vs</b> B Hanumantharaya	Public Prosecutor
5	SC 77/2018 (ARGUMENTS)		Tumkur Town Police Station <b>Vs</b> Chandrashekar B G	Public Prosecutor
6	SC 13/2019 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station <b>Vs</b> Ranganatha H.R.	Public Prosecutor
7	CrI.Misc. 1054/2020 (ARGUMENTS)		Mahesha G <b>Vs</b> Tumkur Rural Police Station	Doddamane Gopala Gowda
8	CrI.Misc. 1113/2020 (ORDERS)		Mohammed Shafi <b>Vs</b> Women Police Station	Ramesh
9	CrI.Misc. 1119/2020 (ARGUMENTS)		Ramalingaiah <b>Vs</b> Huliyurdurga Police station	Vasu H G
10	CrI.Misc. 1127/2020 (ORDERS)		Suresha N. <b>Vs</b> Excise Police station Tumkur	Shivashankar
11	CrI.Misc. 1130/2020 (FOR OBJECTION)		Gangambike S. <b>Vs</b> Excise Police station Tumkur	Jagadeesh D A

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Civil Misc. 49/2017 (ORDERS)		Huchappa <b>Vs</b> The Superitendent Engineer KPTCL , Tumkur	Obalesha
2	M.V.C. 1198/2019 (EVIDENCE)		Rohit.B <b>Vs</b> Mallikarjun.K	Ansar Pasha M
3	M.V.C. 54/2020 (await notice)		H.Manjula <b>Vs</b> Thimmegowda.H.V	Ugregowda.K.S
4	Com.O.S 2/2020 (EVIDENCE)		State Bank Of India <b>Vs</b> Ramya	Balakrshna Bhat M
5	M.V.C. 218/2020 (NOTICE)		Mangalamma <b>Vs</b> Chandan M.L.	Nagaraja K.C.
6	M.V.C. 239/2020 (NOTICE)		Lingaraju R. <b>Vs</b> Siddarama Prasad	Krishna Shastry T.S.
7	M.V.C. 327/2020 (NOTICE)		Chandramma <b>Vs</b> Nandish C.B.	Pavan Kumar S
8	M.V.C. 780/2020 (NOTICE)		Syed Alfa <b>Vs</b> Jagadeesh Kumar M.	Narasimhamurthy
9	M.V.C. 792/2020 (NOTICE)		Siddalingaiah G.S. <b>Vs</b> Managing Director, KSRTC Central Office	Jagadeesh G.A.
10	M.V.C. 793/2020 (NOTICE)		Nisar Ahamed <b>Vs</b> Jagadeesh Kumar M.	Narasimhamurthy
11	M.V.C. 794/2020 (NOTICE)		Amrutha <b>Vs</b> Devaraju P.	R.Anjalidevi
<b>Cases listed below are adjourned due to Covid 19</b>				
12	Civil Misc. 164/2020 (FOR ENQUIRY)	<b>04-01-2021</b>	Special Land Acquisition officer <b>Vs</b> Rathnamma	Henjarappa.H
13	R.A. 214/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>04-01-2021</b>	Adrush.T.R. <b>Vs</b> D.Ramakrishna	Ramesha
14	L.A.C. 74/2019 (FOR OBJECTION)	<b>10-02-2021 (11.00 AM to 02.00PM)</b>	Doddasiddaiah <b>Vs</b> Special Land Acquisition officer	Ravi G.H
15	L.A.C. 76/2019 (EVIDENCE)	<b>10-02-2021 (11.00 AM to 02.00PM)</b>	V. Shettappa <b>Vs</b> Special Land Acquisition officer	Sreenivasa G H

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	L.A.C. 71/2019 (FOR ENQUIRY)	<b>10-02-2021</b>	Eshwara Rao <b>Vs</b> Special Land Acquisition officer	N.M.Chandrashekaraiiah
17	Civil Misc. 332/2019 (EVIDENCE)	<b>11-02-2021</b>	Jayamma @ Jayalakshamma <b>Vs</b> The Executive Engineer	Vasanthkumar B V
18	Civil Misc. 333/2019 (EVIDENCE)	<b>11-02-2021</b>	A.G.Doddanajiah <b>Vs</b> The Executive Engineer	Vasanthkumar B V
19	L.A.C. 81/2019 (EVIDENCE)	<b>19-02-2021</b> <b>(11.00 AM to 02.00PM)</b>	V.Shettappa <b>Vs</b> Special Land Acquisition officer	Sreenivasa G H
20	L.A.C. 82/2019 (EVIDENCE)	<b>19-02-2021</b> <b>(11.00 AM to 02.00PM)</b>	Bylamma <b>Vs</b> Special Land Acquisition officer	G.A. Kavallaiah
21	L.A.C. 134/2017 (EVIDENCE)	<b>19-02-2021</b>	Rangamma <b>Vs</b> The Special Land Acquisition Officer	Sannalingaiah
22	L.A.C. 135/2017 (EVIDENCE)	<b>19-02-2021</b>	Papanna <b>Vs</b> Special Land Acquisition Officer	Sannalingaiah
23	L.A.C. 137/2017 (EVIDENCE)	<b>19-02-2021</b>	Papanna <b>Vs</b> Special Land Acquisition Officer	Sannalingaiah
24	L.A.C. 80/2019 (EVIDENCE)	<b>19-02-2021</b>	Basavaraju <b>Vs</b> Special Land Acquisition officer	Sannalingaiah
25	L.A.C. 83/2019 (EVIDENCE)	<b>19-02-2021</b>	Vishalamma <b>Vs</b> Special Land Acquisition officer	Sannalingaiah
26	L.A.C. 85/2019 (EVIDENCE)	<b>19-02-2021</b>	B Ravikumar <b>Vs</b> Special Land Acquisition officer	Rajanna T
27	Civil Misc. 334/2019 (EVIDENCE)	<b>19-02-2021</b>	Manjula <b>Vs</b> Deputy General Manager, Power Grid Corporation Of India Limited	Ningaraja B G
28	Civil Misc. 393/2019 (FOR OBJECTION)	<b>19-02-2021</b>	Shankaramma <b>Vs</b> General Manager, Power Grid NM Transmission Limited.,	Vasanthkumar B V
29	L.A.C. 77/2019 (FOR OBJECTION)	<b>20-02-2021</b> <b>(11.00 AM to 02.00PM)</b>	R Roopa <b>Vs</b> Special Land Acquisition officer	Rajanna T
30	L.A.C. 32/2019 (EVIDENCE)	<b>20-02-2021</b>	Mahadevamma <b>Vs</b> Special Land Acquisition officer	T.Rajanna

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	L.A.C. 33/2019 (EVIDENCE)	<b>20-02-2021</b>	B.R.Basavaraju <b>Vs</b> Special Land Acquisition officer	T.Rajanna
32	L.A.C. 34/2019 (EVIDENCE)	<b>20-02-2021</b>	B.M.Basavalingappa <b>Vs</b> Special Land Acquisition officer	T.Rajanna
33	L.A.C. 35/2019 (EVIDENCE)	<b>20-02-2021</b>	Gowramma <b>Vs</b> Special Land Acquisition officer	T.Rajanna
34	L.A.C. 36/2019 (EVIDENCE)	<b>20-02-2021</b>	M.Mahalingaiah <b>Vs</b> Special Land Acquisition officer	T.Rajanna
35	L.A.C. 37/2019 (EVIDENCE)	<b>20-02-2021</b>	T.Honappa <b>Vs</b> Special Land Acquisition officer	T.Rajanna
36	L.A.C. 38/2019 (EVIDENCE)	<b>20-02-2021</b>	T.S.Kathyani <b>Vs</b> Special Land Acquisition officer	T.Rajanna
37	L.A.C. 39/2019 (EVIDENCE)	<b>20-02-2021</b>	R.Lokesh <b>Vs</b> Special Land Acquisition officer	T.Rajanna
38	L.A.C. 40/2019 (EVIDENCE)	<b>20-02-2021</b>	M.Shivanna <b>Vs</b> Special Land Acquisition officer	T.Rajanna
39	L.A.C. 123/2019 (FOR OBJECTION)	<b>20-02-2021</b>	Jayamma <b>Vs</b> Special Land Acquisition officer	Nandeesh C
40	L.A.C. 127/2019 (FOR OBJECTION)	<b>20-02-2021</b>	Lakshamma <b>Vs</b> Special Land Acquisition officer	Nandeesh C
41	L.A.C. 128/2019 (FOR OBJECTION)	<b>20-02-2021</b>	Vishveshwaraiah <b>Vs</b> Special Land Acquisition officer	Nandeesh C

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	CRL.A 50/2018 (SETTLEMENT) IA/1/2018		Gangadhraiah <b>Vs</b> Sreenivasamurthy	Vishnu prasad K V
2	SC 59/2016 (Fixed Date for trial)		New Extension Police <b>Vs</b> Mohammed Sikhandar Jafri	Public Prosecutor
3	SC 60/2016 (Fixed Date for trial)		New Extension Police <b>Vs</b> Mohammed Sikhandra Jafri	Public Prosecutor
4	SC 61/2016 (Fixed Date for trial)		New Extension Police <b>Vs</b> Mohammed Sikhandar Jafri	Public Prosecutor
5	SC 62/2016 (Fixed Date for trial)		New Extension Police <b>Vs</b> Mohammed Sikhandar Jafri	Public Prosecutor
6	SC 63/2016 (Fixed Date for trial)		New Extension Police <b>Vs</b> Mohammed Sikhandar Jafri	Public Prosecutor
7	SC 71/2016 (Fixed Date for trial)		Tumkur Town Police <b>Vs</b> Mohammed Sikandar Jafri	Public Prosecutor
8	SC 131/2017 (Fixed Date for trial)		New Extension Police Station <b>Vs</b> Mahamad Sikhandhar Jafri	Public Prosecutor
9	SC 132/2017 (Fixed Date for trial)		New Extension Police Station <b>Vs</b> Mahamad Sikhandhara Jafri	Public Prosecutor
10	SC 133/2017 (Fixed Date for trial)		New Extension Police Station <b>Vs</b> Mahamad Sikhandhar Jafri	Public Prosecutor
11	SC 134/2017 (Fixed Date for trial)		New Extension Police Station <b>Vs</b> Mahamed Sikhandhar Jafri	Public Prosecutor
12	SC 135/2017 (Fixed Date for trial)		New Extension Police Station <b>Vs</b> Mohamad Sikhandhar Jafri	Public Prosecutor
13	SC 136/2017 (Fixed Date for trial)		Tumkur Town Police Station <b>Vs</b> Mohammed Sikandar Jafri	Public Prosecutor
14	SC 7/2018 (Fixed Date for trial)		Kyathsandra Police station <b>Vs</b> Jabi	Public Prosecutor
15	SC 47/2016 (EVIDENCE)		Sira Police <b>Vs</b> Vishwanatha	Public Prosecutor



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	SC 57/2016 (EVIDENCE)		New Extension Police <b>Vs</b> Mohammed Sikhandar Jafri	Public Prosecutor
17	SC 58/2016 (EVIDENCE)		New Extension Police <b>Vs</b> Mohamad Hyder Alias Gittak Irani Split up	Public Prosecutor
18	SC 129/2017 (EVIDENCE)		New Extension Police Station <b>Vs</b> Mahamed Sikhandhar Jafri	
19	SC 130/2017 (HEARING)		New Extension Police Station <b>Vs</b> Mohamad Sikhahar Jafri	Public Prosecutor
20	SC 130/2018 (EVIDENCE)		Kyathsandra Police station <b>Vs</b> Narayana	Public Prosecutor
21	CRL.A 36/2019 (ARGUMENTS)		A.S.Manjujatha <b>Vs</b> Chelur Police Station	N Basavaraju
22	CRL.R.P. 50/2019 (ORDERS)		Shanthakumari <b>Vs</b> Kariyanna	Narasimha Murthy
23	CrI.Misc. 1124/2020 (FOR OBJECTION)		Chennakeshavegowda <b>Vs</b> Kyathsandra Police station	V.Lakshmi Kanth Rao

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>Cases listed below are adjourned due to Covid 19</b>				
1	Civil Misc. 370/2017 (FOR ENQUIRY)	<b>25-01-2021 (02.45 PM to 05.45PM)</b>	Ranganathappa <b>Vs</b> The Managing Director, Kudgi Transmission Ltd, Bangalore	Jayarangappa
2	Civil Misc. 371/2017 (FOR OBJECTION)	<b>25-01-2021 (02.45 PM to 05.45PM)</b>	Lakshamma <b>Vs</b> The Managing Director, Kudgi Transmission Ltd, Bangalore	Jayarangappa
3	Civil Misc. 372/2017 (FOR OBJECTION)	<b>25-01-2021 (02.45 PM to 05.45PM)</b>	Puttakamaiah <b>Vs</b> The Managing Director, Kudgi Transmission Ltd, Bangalore	Jayarangappa
4	EX 295/2018 (STEPS)	<b>25-01-2021 (02.45 PM to 05.45PM)</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Chennaraju	J.B. Sannamarappa
5	EX 8/2016 (STEPS)	<b>25-01-2021</b>	Govindaiah <b>Vs</b> B.N.Rajanna.	B.Shivalingegowda
6	EX 70/2016 (NOTICE)	<b>25-01-2021</b>	Sree Gowri Ganesha Chits Pvt. Ltd <b>Vs</b> Sushila	G.H.Kariyanna
7	Civil Misc. 238/2018 (STEPS)	<b>02-02-2021 (02.45 PM to 05.45PM)</b>	Lokesh <b>Vs</b> Power grid corporation, Bangalore	Basavaraju
8	I.C. 2/2020 (FOR OBJECTION)	<b>02-02-2021 (02.45 PM to 05.45PM)</b>	Rangadhamaiah <b>Vs</b> Somashekhhar	Shivakumar.B.C
9	Civil Misc. 202/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Jenadevaru Kuchangi Sri.Pashwanatha Charitribble and Education Trust(Reg.) <b>Vs</b> The Superintendent Engineer, KPTCL	Devaraju T.G.
10	Civil Misc. 203/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Doddaiah <b>Vs</b> Deputy General manager, M/s Power Grid Corporation of India Limited	Hemasudha Reddy
11	Civil Misc. 211/2018 (HEARING)	<b>02-02-2021</b>	Subbalakshamma <b>Vs</b> Assistant Commissioner	Nagaraju K.C.
12	Civil Misc. 253/2018 (EVIDENCE)	<b>02-02-2021</b>	Kenchanna <b>Vs</b> The Superintendent Engineer, KPTCL	K. Ranganathaiah

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13	Civil Misc. 357/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Gangamma since dead by LRs Puttamma <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
14	Civil Misc. 398/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Joganna Since dead by his LRs Bairanna B.J. <b>Vs</b> KUDIGI Transmission Limited (KTL)	Rajanna T
15	Civil Misc. 399/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	G.H.Muralidhar <b>Vs</b> KUDIGI Transmission Limited (KTL)	Rajanna T
16	Civil Misc. 565/2018 (EVIDENCE)	<b>02-02-2021</b>	Kariyappa <b>Vs</b> The Competent Authority, Power Grid Corporation of India Limited (Govt. of India Enter Prise)	H.L.Rajashekaraiah
17	Civil Misc. 70/2019 (FOR ENQUIRY)	<b>19-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Krishnaiah <b>Vs</b> The Manager	Roopa Nagaraj
18	Civil Misc. 73/2019 (FOR ENQUIRY)	<b>19-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Susheela <b>Vs</b> The Manager,	Roopanagaraj
19	Civil Misc. 142/2019 (FOR ENQUIRY)	<b>19-02-2021</b>	Nanjappa <b>Vs</b> Power Grid Corporation of India Limited	Girish
20	Civil Misc. 143/2019 (FOR ENQUIRY)	<b>19-02-2021</b>	Chayadevamma <b>Vs</b> Power Grid Corporation of India Limited	Girish
21	Civil Misc. 150/2019 (FOR ENQUIRY)	<b>19-02-2021</b>	Mahalingappa <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	S.N.Shivakumaraswamy
22	Civil Misc. 185/2019 (FOR ENQUIRY)	<b>19-02-2021</b>	Kalashanaiah alias Papanna C. <b>Vs</b> The Executive Engineer	Aslam
23	Civil Misc. 460/2019 (FOR ENQUIRY)	<b>19-02-2021</b>	Lakshmiddevamma <b>Vs</b> The Manager Power Greed Corporation of India Ltd	Girish Niranjankumar
24	R.A. 75/2020 (ARGUMENTS)	<b>21-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Yallaiah <b>Vs</b> Rangaiah dead by his LRs. 1-a. Gangamma	R.V.Doddashanaiah

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25	Com.O.S 8/2020 (STEPS)	<b>21-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Canara Bank <b>Vs</b> Rajanna R.	Mohamed Afroze Ahamed
26	Com.O.S 29/2020 (SUMMONS)	<b>21-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Sam Kutty <b>Vs</b> The Managing Director	Chethan B
27	Com.O.S 33/2020 (SUMMONS)	<b>21-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	State Bank of India., <b>Vs</b> Syed Azem	Shams
28	M.V.C. 871/2019 (EVIDENCE)	<b>21-02-2021</b>	Lepakshi <b>Vs</b> Basavaraju.B.S	Chandrashekaraiyah A S
29	M.V.C. 912/2019 (FOR ENQUIRY)	<b>21-02-2021</b>	Ravikiran <b>Vs</b> Unnikrishnan	Naveen Kumar.N.K
30	Com.O.S 57/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	<b>22-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Canara Bank <b>Vs</b> Halesha B.C. @ Halesha C.	Jagadeeshappa
31	Com.O.S 48/2020 (STEPS)	<b>22-02-2021</b>	State Bank Of India <b>Vs</b> Manjunath M S	M A A
32	Com.O.S 49/2020 (STEPS)	<b>22-02-2021</b>	State Bank Of India <b>Vs</b> T.A.Irfan Pasha	M A A

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Crl.Misc. 1052/2020 (await notice)		Muniraju M <b>Vs</b> State of Karnataka by Kyathasandra Police Station	Raghu N.R.
2	Crl.Misc. 1110/2020 (HEARING)		Preetham @ Stani <b>Vs</b> Tumkur Town Police Station	Rajashekhar .M.
3	Crl.Misc. 1129/2020 (FOR OBJECTION)		Ramesh <b>Vs</b> Handanakere Police station	Narasimhamurthy
4	Crl.Misc. 1133/2020 (NOTICE)		Arun Kumar @ T.T.Aruna <b>Vs</b> Kodigenahalli Police station	Krishnappa C S
<b>Cases listed below are adjourned due to Covid 19</b>				
5	SPL.C 302/2014 (EVIDENCE)	<b>05-12-2020</b>	State by Koratagere Police <b>Vs</b> Ramachandrappa	PP
6	SC 127/2017 (EVIDENCE)	<b>05-12-2020</b>	Koratagere police station <b>Vs</b> Rangaraju	Public Prosecutor
7	CRL.A 21/2018 (ARGUMENTS)	<b>09-12-2020</b>	K S Ajjegowda <b>Vs</b> Sira Police Station	Chandrashekar B L
8	CRL.A 22/2018 (ARGUMENTS)	<b>09-12-2020</b>	Basvaraju Y N <b>Vs</b> Sira Police Station	Chandrashekar B L
9	SPL.C 355/2015 (EVIDENCE)	<b>11-12-2020</b>	Hebbur Police <b>Vs</b> Kempegowda	Public Prosecutor

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>Cases listed below are adjourned due to Covid 19</b>				
1	M.V.C. 824/2017 (ARGUMENTS)	<b>16-12-2020</b>	Cheruku Vijayamohan Rao <b>Vs</b> Eshwarappa N	Chandrashekhar M.S.
2	M.V.C. 195/2018 (ARGUMENTS)	<b>16-12-2020</b>	Smt. Shankaramma <b>Vs</b> Dhananjaaya Gowda C.M.	S.N. Jagadeesh
3	M.V.C. 215/2018 (ARGUMENTS)	<b>17-12-2020</b>	Mahamad Ajem <b>Vs</b> Kullayappa	Narasimhamurthy
4	M.V.C. 360/2018 (ARGUMENTS)	<b>17-12-2020</b>	Annapurna <b>Vs</b> N.T. Jayanna since dead by LRs Manjunatha	M.S. Chandrashekar
5	R.A. 142/2020 (Call for LCR)	<b>04-01-2021</b>	Sugunamma <b>Vs</b> G.Gangaguddaiah	Nagesh Rao Gaikwd
6	M.V.C. 694/2018 (NOTICE)	<b>02-02-2021</b>	Lakshmeesha <b>Vs</b> Rangadhamaiah	H.V.Mallikarjunaiah
7	Civil Misc. 206/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	A.S.Veerabhadraiah <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	Himantharaju
8	Civil Misc. 207/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Anjanappa <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India limited	Rajanna T.
9	Civil Misc. 208/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Nagarathna <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	Himantharaju
10	Civil Misc. 209/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Nuliyamma <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	Himantharaju
11	Civil Misc. 210/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Lakshmirangaiah G.H. <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited,	Himantharaju
12	Civil Misc. 301/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	A.C.Shreedhar Murthy <b>Vs</b> The Executive Engineer(Ele)	Vasanth Kumar B V

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Civil Misc. 302/2018 (FOR OBJECTION)	<b>02-02-2021</b>	Rangamma <b>Vs</b> The Executive Engineer(Ele)	Vasanth Kumar B V
14	Civil Misc. 308/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Rangamma <b>Vs</b> The Executive Engineer(Ele)	Vasanth Kumar B V
15	Civil Misc. 309/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	B.C.Rajanna @ Rajanna <b>Vs</b> The Executive Engineer(Elc)	Vasanth Kumar B V
16	Civil Misc. 408/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Bendayya <b>Vs</b> Karnataka Power Transmission Corporation Limited(KPTCL)	Rajanna T
17	Civil Misc. 409/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Katamma Since dead by her L.Rs Gundeerappa <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
18	Civil Misc. 410/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	Eramma <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
19	Civil Misc. 411/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	M.P.Nagaraju <b>Vs</b> The Executive Engineer (Ele)	Dakshina murthy M.
20	Civil Misc. 453/2018 (await notice)	<b>02-02-2021</b>	Lakkamma <b>Vs</b> Karnataka Power Transmission Corporaton Limited	G.N.B.Aradhya
21	Civil Misc. 470/2018 (FOR OBJECTION)	<b>02-02-2021</b>	Chikkeranna <b>Vs</b> KUDIGI Transmission Limted	Rajesh Guptha D.A
22	Civil Misc. 472/2018 (FOR OBJECTION)	<b>02-02-2021</b>	Umesh <b>Vs</b> KUDIGI Transmission Limted	Rajesh Guptha D.A.
23	Civil Misc. 473/2018 (FOR OBJECTION)	<b>02-02-2021</b>	Hanumakka <b>Vs</b> Assistant Executive Engineer (Elc)	Chikkonahally Krishnaiah
24	Civil Misc. 505/2018 (FOR OBJECTION)	<b>02-02-2021</b>	Doddanajappa <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	K.N.Kumaraswamy

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	Civil Misc. 506/2018 (FOR ENQUIRY)	<b>02-02-2021</b>	C.K.Shivakumaraswamy <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	Kumaraswamy K.N.
26	Civil Misc. 569/2018 (HEARING)	<b>02-02-2021</b>	Thimmanna <b>Vs</b> KUDIGI Transmission Limited (KTL)	Rajanna T
27	Civil Misc. 570/2018 (HEARING)	<b>02-02-2021</b>	Hanumantharayappa <b>Vs</b> KUDIGI Transmission Limited (KTL)	Rajanna T
28	M.V.C. 347/2020 (NOTICE)	<b>05-02-2021</b>	Chirabi Pujara Shruthi <b>Vs</b> Nagaraju	Sundaresh C.P.
29	M.V.C. 348/2020 (NOTICE)	<b>05-02-2021</b>	Ravikiran N.S. <b>Vs</b> Girisha	Ananda H T
30	M.V.C. 349/2020 (NOTICE)	<b>05-02-2021</b>	Narayana S.N. <b>Vs</b> The Manager, Reliance General Insurance Co.Ltd	Meenakshi N
31	M.V.C. 350/2020 (NOTICE)	<b>05-02-2021</b>	K.B.Arun Kumar <b>Vs</b> Mohanasundaram S.	Ragavendra B.
32	M.V.C. 351/2020 (NOTICE)	<b>05-02-2021</b>	Rizwana <b>Vs</b> Mallikarjun S.	Ragavendra B.
33	M.V.C. 352/2020 (NOTICE)	<b>05-02-2021</b>	M.S.Siddaraju <b>Vs</b> Ravi P.L.	Raghavendra B.
34	M.V.C. 353/2020 (NOTICE)	<b>05-02-2021</b>	Shabana <b>Vs</b> Dawood Sharif	G.H.Kariyanna
35	M.V.C. 355/2020 (NOTICE)	<b>05-02-2021</b>	H.Gopinatha <b>Vs</b> Shashikumara B.G.	Krishnappa D
36	M.V.C. 361/2020 (Issues notice to the respondent)	<b>05-02-2021</b>	N.S.Ashwini <b>Vs</b> Ravindra M.S.	Doreswamy B S
37	M.V.C. 364/2020 (NOTICE)	<b>05-02-2021</b>	Jeevika N. <b>Vs</b> Ravindra M.S.	Doreswamy B S



**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	Civil Misc. 578/2018 (await notice)	<b>16-02-2021</b>	Lakkanna <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	K.N.Kumaraswamy
39	Civil Misc. 579/2018 (await notice)	<b>16-02-2021</b>	T.S.Lingaraju <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	K.N.Kumaraswamy
40	Civil Misc. 580/2018 (await notice)	<b>16-02-2021</b>	Shantha <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	K.N.Kumaraswamy
41	Civil Misc. 581/2018 (await notice)	<b>16-02-2021</b>	C.J.Jayaramanna <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	K.N.Kumaraswamy
42	Civil Misc. 582/2018 (await notice)	<b>16-02-2021</b>	Siddalingappa <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	K.N.Kumaraswamy
43	Civil Misc. 584/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Lakkanayaka <b>Vs</b> Government of India	G.N.B.Aradhya
44	Civil Misc. 585/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Jai Bairaiah <b>Vs</b> Government of India	G.N.B.Aradhya
45	Civil Misc. 586/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Pathalingappa <b>Vs</b> Government of India	G.N.B.Aradhya
46	Civil Misc. 588/2018 (await notice)	<b>16-02-2021</b>	Pujar Rangappa <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
47	Civil Misc. 589/2018 (await notice)	<b>16-02-2021</b>	Siddagangamma <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
48	Civil Misc. 590/2018 (await notice)	<b>16-02-2021</b>	Sannaramaiah <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	Civil Misc. 591/2018 (await notice)	<b>16-02-2021</b>	Kurikempaiah <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
50	Civil Misc. 592/2018 (await notice)	<b>16-02-2021</b>	Doddarangaiah <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
51	Civil Misc. 593/2018 (await notice)	<b>16-02-2021</b>	Chikkakempaiah <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
52	Civil Misc. 594/2018 (await notice)	<b>16-02-2021</b>	Ramachandraiah <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
53	Civil Misc. 595/2018 (await notice)	<b>16-02-2021</b>	Narasimhaiah <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
54	Civil Misc. 596/2018 (await notice)	<b>16-02-2021</b>	Doddathimmaiah <b>Vs</b> Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya
55	Civil Misc. 616/2018 (FOR ENQUIRY)	<b>16-02-2021</b>	Basavaiah <b>Vs</b> The Executive Engineer (Elc)	Vasanthkumar B V
56	Civil Misc. 617/2018 (FOR ENQUIRY)	<b>16-02-2021</b>	B.N.Doddathimmaiah <b>Vs</b> The Executive Engineer (Elc)	Vasanthkumar B V
57	Civil Misc. 636/2018 (FOR ENQUIRY)	<b>16-02-2021</b>	Basavaiah <b>Vs</b> Power Grid NM Transmission Limited	V.R.Venkateshappa
58	Civil Misc. 637/2018 (FOR ENQUIRY)	<b>16-02-2021</b>	Ramakrishnaiah <b>Vs</b> KUDIGI Transmission Limited	M.N.Kumaraswamy
59	Civil Misc. 638/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Muddaiah <b>Vs</b> KUDIGI Transmission Limited	M.N.Kumaraswamy
60	Civil Misc. 640/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Chikkamallaiah <b>Vs</b> KUDIGI Transmission Limited	M.N.Kumaraswamy
61	Civil Misc. 651/2018 (FOR ENQUIRY)	<b>16-02-2021</b>	Ismail Khan <b>Vs</b> The Manager, Power Grid Corporation of India Limited	M.E.Nijalingappa

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
62	Civil Misc. 662/2018 (FOR OBJECTION)	<b>16-02-2021</b>	T.R.Manjunath <b>Vs</b> Government of India	G.N.B.Aradhya
63	Civil Misc. 663/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Lakshmiddevamma <b>Vs</b> Government of India	G.N.B.Aradhya
64	Civil Misc. 664/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Sarojamma <b>Vs</b> Government of India	G.N.B.Aradhya
65	Civil Misc. 666/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Dharmanna <b>Vs</b> Government of India	G.N.B.Aradhya
66	Civil Misc. 667/2018 (FOR OBJECTION)	<b>16-02-2021</b>	Sarojamma <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	Himantharaju
67	Civil Misc. 83/2020 (NOTICE)	<b>16-02-2021</b>	T.S. Sundaresh <b>Vs</b> Deputy General Manager, M/s Power Greed Corporation of India Ltd	Lokesh T H
68	R.A. 192/2020 (NOTICE)	<b>16-02-2021</b>	Thimmakka <b>Vs</b> Lakshmmamma	Ranganathreddy H V
69	R.A. 213/2020 (NOTICE)	<b>16-02-2021</b>	Veeranna <b>Vs</b> S.V.Bhagya	Yogish T R

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SC 59/2020 (HBC)		Kora Police station <b>Vs</b> Chandrashekara @ Chandra	Public Prosecutor
2	CRL.R.P. 75/2019 (Call for LCR)		K.L.Varalakshmi <b>Vs</b> H.S.Dasanna	Hanumantharaju C N
3	CRL.R.P. 64/2020 (Call for LCR)		Gangamani <b>Vs</b> Taluka Magistrate, Tumakuru.	V.R.Venkateshappa
4	SC 69/2019 (Fixed Date for trial)		Sira Police Station <b>Vs</b> Dinesha S.K.	Public Prosecutor
5	SC 73/2019 (Fixed Date for trial)		Tumkur Town Police Station <b>Vs</b> Anil	Public Prosecutor
6	SC 102/2019 (Fixed Date for trial)		Huliyurdurga Police station <b>Vs</b> Venkatesha alias Dali Venki	Public Prosecutor
7	SC 139/2018 (EVIDENCE)		Kunigal Police station <b>Vs</b> Narayana K.	Public Prosecutor
8	CRL.A 35/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Lathamani <b>Vs</b> Bhaghya	L.Rangaraju
9	CRL.R.P. 55/2019 (ARGUMENTS) IA/1/2019		M R Mohankumar <b>Vs</b> M.N.Kusuma	Ramakrishnaiah S R
10	CRL.R.P. 58/2019 (ARGUMENTS)		M.N.Kusuma <b>Vs</b> M R Mohan Kumar	Madhusudhan B S
<b>Cases listed below are adjourned due to Covid 19</b>				
11	SC 97/2018 (NBW)	<b>30-12-2020</b>	Huliyurdurga Police station <b>Vs</b> Rajendran (Split Up CC No.42/2018)	Public Prosecutor
12	SC 98/2018 (NBW)	<b>30-12-2020</b>	Huliyurdurga Police station <b>Vs</b> Rajendran (Split Up CC No.41- 2018)	Public prosecutor
13	SC 30/2019 (HBC)	<b>30-12-2020</b>	Sira Police Station <b>Vs</b> Balappa Mallappa Konkeri	Public Prosecutor
14	CRL.A 86/2019 (Call for LCR)	<b>30-12-2020</b>	Deepak.J <b>Vs</b> Chandrashekarapura Police Station	Jaya shankar.B.S

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	SC 45/2018 (EVIDENCE)	<b>30-12-2020</b>	Chelur Police Station <b>Vs</b> Raveesha	
16	SC 46/2018 (EVIDENCE)	<b>30-12-2020</b>	Chelur Police Station <b>Vs</b> Kenchaiiah Alias Kariyappa Alias Buddaiah	Public Prosecutor
17	SC 11/2019 (EVIDENCE)	<b>30-12-2020</b>	Jayanagara Police station <b>Vs</b> Manjunatha K.	Public Prosecutor
18	SC 23/2019 (EVIDENCE)	<b>30-12-2020</b>	Jayanagara Police station <b>Vs</b> Ranganatha T.N.	Public Prosecutor
19	SC 75/2019 (EVIDENCE)	<b>30-12-2020</b>	Kyathsandra Police station <b>Vs</b> Ajmath ulla @ Ajmathulla @ Ajmath(Split up in C.C.No.2653/2019)	Public Prosecutor
20	SC 79/2019 (EVIDENCE)	<b>30-12-2020</b>	Gubbi Police station <b>Vs</b> Vishwanatha	Public Prosecutor
21	CRL.A 43/2019 (JUDGEMENT)	<b>30-12-2020</b>	D.R.Nagaraju <b>Vs</b> Chelur Police Station	Mahesh P
22	SC 88/2019 (EVIDENCE)	<b>30-12-2020</b>	Jayanagara Police station <b>Vs</b> Fayaz Pasha	Public Prosecutor
23	CRL.A 89/2019 (SUMMONS)	<b>30-12-2020</b>	H.A.Ningaiah <b>Vs</b> Huliyurdurga Police station	Sreenivas K.L.

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	P and SC 2/2018 (HEARING)		Paramesh <b>Vs</b> Nil	Lunkappa
2	P and SC 3/2018 (HEARING)		Yogeesh <b>Vs</b> Nil	Lunkappa
3	P and SC 4/2018 (HEARING)		Babu <b>Vs</b> Nil	Lunkappa
4	R.A. 245/2019 (STEPS)		S.Kumar <b>Vs</b> Susheel Mary	Ananda V
5	Com.O.S 56/2020 (SUMMONS) IA/1/2020 IA/2/2020		Allahabad Bank <b>Vs</b> Narasamma dead by her L.Rs of Gangappa	N.Ramanjana reddy
<b>Cases listed below are adjourned due to Covid 19</b>				
6	Civil Misc. 385/2019 (FOR OBJECTION)	<b>15-01-2021</b>	Special Land Acquisition officer and Competent Authority National Highway-206 <b>Vs</b> P.Parameshwarappa	Prakasha Angadi B.V.
7	Civil Misc. 436/2019 (EVIDENCE)	<b>15-01-2021</b>	Narayanappa <b>Vs</b> The Manager Power Grid Corporation of India Limited.,	Girish
8	Civil Misc. 437/2019 (EVIDENCE)	<b>15-01-2021</b>	Ramalingaiah <b>Vs</b> The Manager, Power Grid Corporation Of India Limited.,	Girish
9	R.A. 231/2020 (NOTICE) IA/1/2020	<b>15-01-2021</b>	Chikkasiddaiah <b>Vs</b> Lakkamma W/o Late.Mudlappa and Siddappa S/o Late.Mudlappa Now dead, Lakkamma	Thimmaiah M.

**Prl. District and Sessions Judge**

**Sri. N. Krishnaiah**

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under  
POCSO Act)**

**Cause List Date: 26-11-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Crl.Misc. 1097/2020 (ARGUMENTS)		Suresh <b>Vs</b> Koratagere police station	Moyeezuddin Khan
2	Crl.Misc. 1115/2020 (ARGUMENTS)		T.Vedavathi <b>Vs</b> Chikkanayakahalli Police station	Obaiah T.
3	Crl.Misc. 1134/2020 (FOR OBJECTION)		Ramesha <b>Vs</b> Kallambella Police station	Shivashankara K.

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	SPL.C 396/2014 (EVIDENCE)		Lokayuktha Police <b>Vs</b> B V premakumar	Lokesh T H
2	SPL.C 613/2014 (EVIDENCE)		Lokayuktha Police <b>Vs</b> B N Udyashankar	Krishnasastri T S
3	SPL.C 275/2015 (EVIDENCE)		Lokayuktha Police <b>Vs</b> T K Lakshminarayanareddy	Public Prosecutor Venkateshmurthy N
4	SPL.C 353/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police <b>Vs</b> M M Umesha	Public Prosectuor Manjuprakash K P
5	SPL.C 83/2016 (EVIDENCE)		Lokayutha Police <b>Vs</b> K B Nanjundaiah	Public Prosecutor Shahajabi M
6	SPL.C 9/2020 (EVIDENCE)		Anti corruption Bureau Police station <b>Vs</b> Satheesh M G	Public Prosecutor Krishnasastri T S

**Dangling IA:**



**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	M.V.C. 1113/2017 (EVIDENCE)		H.N. Gowramma <b>Vs</b> Puttappaiah K	Chandrashekaraiah A S  Krishnaiah C
2	M.V.C. 956/2018 (Respondent evidence)		Kumbaiah <b>Vs</b> Bajaj Aianze Genera Insurance Co.,Ltd.,	N.H.Honnappa  Sudheendra Kumar M
3	M.V.C. 915/2019 (EVIDENCE)		Rangaiah <b>Vs</b> Devaraju	Kariyanna GH
4	M.V.C. 933/2019 (EVIDENCE)		Sarojamma <b>Vs</b> Narasimhamurthy.M.G	Bendre Kumar T  N V Naveenkumar
5	EX 380/2019 (STEPS)		Satish Kumar.G.V <b>Vs</b> Vishwa Vijetha Chits(R) Pvt.Ltd.,	Borappa.K
6	M.V.C. 1243/2019 (EVIDENCE)		Sheik Jaffar @ Tasu <b>Vs</b> Channabasavaiah	Chandrashekar.M.S  BB Rajiv
7	M.V.C. 1319/2019 (EVIDENCE)		Raghu <b>Vs</b> Madan Kumar.T.H	Kumaraswamy M N  C S Kumaraswamy
8	M.V.C. 1334/2019 (EVIDENCE)		Eramma <b>Vs</b> Veeranna.R	Doreswamy.B.S  M L Santhosh
9	M.V.C. 1346/2019 (EVIDENCE)		Nethravathi <b>Vs</b> Shameer Parneez	Doreswamy B S
10	M.V.C. 1391/2019 (EVIDENCE)		Divya.R. <b>Vs</b> Basavaraju	Chikkaranganna.T.R  C S Kumaraswamy
11	M.V.C. 1392/2019 (EVIDENCE)		Divya R. <b>Vs</b> Basavaraju	Chikkaranganna T R  C S Kumaraswamy
12	Civil Misc. 631/2019 (STEPS)		Special Land Acquisition officers and Competent Authority <b>Vs</b> Krishnaiah	Prakash Angadi.B.V
13	M.V.C. 1534/2019 (EVIDENCE)		Girija @ Girijamma <b>Vs</b> Ramachandraiah.D.K	Narasimharaju  P Nataraju

**Prl. District and Sessions Judge**  
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**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
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**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	M.V.C. 1563/2019 (written statement of R2)		Harikesh Kumar Ram <b>Vs</b> Ranganath M	Mahesh T P  Naveenkumar Nagavalli Vijayaprakash
15	M.V.C. 1564/2019 (written statement of R2)		Subhash Ram <b>Vs</b> Ranganath M	Mahesh T P  Naveenkumar Nagavalli Vijayaprakash
16	M.V.C. 152/2020 (written statement of R2)		Abdul Wahid <b>Vs</b> Ravikiran.T	Kariyanna GH  M E Nijalingappa
17	M.V.C. 661/2020 (STEPS)		G.S.Manjunatha @ G.S. Manjunatha Swamy <b>Vs</b> Vedamani	Kumaraswamy C S
<b><u>11.00 AM to 02.00PM</u></b>				
18	R.A. 26/2015 (ARGUMENTS)		H.G Sadashiva <b>Vs</b> H.G Shivalingamurthy	D.N.Shankar Rao
19	R.A. 229/2018 (JUDGEMENT) IA/1/2018		N.Shivakumar <b>Vs</b> Lakshmi Prasad	H.P.Nataraj  Pandurangavittal B K
20	R.A. 279/2018 (JUDGEMENT) IA/1/2018 IA/2/2018		G.K.Swaroop <b>Vs</b> Lakshmi Prasad	G.S.Ramasesha  B.K Vittal
21	M.V.C. 713/2019 (EVIDENCE)		Kavitha <b>Vs</b> M/s Conquer cooling solution privet Ltd.,	Govindaraju.R
22	M.V.C. 847/2019 (Respondent evidence)		Gangamma <b>Vs</b> Kondaiah Nagipogu	Doreswamy B S  N R Chandrashekar
23	R.A. 264/2019 (ARGUMENTS)		Anturaiah <b>Vs</b> Jayamma	S N S
24	R.A. 24/2020 (ARGUMENTS)		N.Nataraj <b>Vs</b> Smt.Garuda Rangamma	H M T
25	R.A. 35/2020 (hear on I.A) IA/1/2020		Lingappa <b>Vs</b> Special Land Acquisition officer	Shivanna D  A N Gangarangaiah

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 26-11-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	R.A. 82/2020 (ARGUMENTS)		T.R.Thimmachar <b>Vs</b> Sreenivasachar	Shivananjappa.K
27	R.A. 156/2020 (ARGUMENTS)		Chikkarangamma <b>Vs</b> Narasimaiah	S.V.Ravindranath Tagor
28	R.A. 232/2020 (ARGUMENTS) IA/1/2020		Ramanna G.P.Dead by his LRs a) Meenakshi G.P. <b>Vs</b> Special Land Acquisition officer	H.N.Devaraju
29	R.A. 259/2020 (Await Report) IA/1/2020		Anjinamma <b>Vs</b> Jayamma	P.Datithreya